

# THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

No.HCM.II/184/2015/Estt/

The High Court of Meghalaya, in exercise of powers under Rule 7(C)(2) of the Rules of the High Court of Meghalaya, 2013, is pleased to transfer and post the following Grade-III Judicial Officers under the Meghalaya Judicial Service as under:-

Sl.No.	Name of Judicial Officer	Present Posting	Transferred and Posted as
1.	Smti. Natalie Ione Dkhar, Grade-III Judicial Officer	Judicial Magistrate First Class, West Garo Hills District, Dadenggre Sub-Division	Judicial Magistrate First Class, Ri-Bhoi District, Nongpoh.
2.	Miss. Benietta Majaw Grade-III Judicial Officer	Judicial Magistrate First Class, West Khasi Hills District, Nongstoin and Mairang Sub-Division	To additionally hold the charge of Judicial Magistrate First Class, South West Khasi Hills District, Mawkyrwat.
3.	Miss Rikchame Dachi K. Sangma, Grade-III Judicial Officer	Judicial Magistrate, First Class, South West Khasi Hills District, Mawkyrwat.	Judicial Magistrate, First Class, West Garo Hills District, Dadenggre Sub-Division

The aforementioned Judicial Officers are to handover/take charge on **01<sup>st</sup> November, 2019.**

By order,

**REGISTRAR GENERAL**

Memo. No.HCM.II/184/2015/Estt/ 6343 A

Shillong, the 22<sup>nd</sup> October, 2019

Copy to:-

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya for kind information of his Lordship.
2. The P.S. to Hon'ble Mr. Justice H.S.Thangkhiew, High Court of Meghalaya, for kind information of his Lordship.
3. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong with a request to issue related notification effecting functioning of the respective Court/Offices as per relevant Act, Rules and Regulations, etc.

4. The District & Sessions Judge, Ri-Bhoi District, Nongpoh who is requested to ensure even distribution of cases inter se the Magistrate's Courts within her Judgeship.
5. The District & Sessions Judge Shillong/Williamnagar/Tura/Nongstoin/Nongpoh/Mawkyrwat/Jowai.
6. Smti. Natalie Ione Dkhar, Judicial Magistrate First Class, West Garo Hills District, Dadenggre Sub-Division for information and necessary action.
7. Miss Benietta Majaw, Judicial Magistrate First Class, West Khasi Hills District, Nongstoin and Mairang Sub-Division for information and necessary action.
8. Miss Rikchame Dachi K. Sangma, Judicial Magistrate First Class, South West Khasi District, Mawkyrwat for information and necessary action.
9. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
10. The Director, Meghalaya State Judicial Academy, Shillong.
11. The Accountant General (A&E), Shillong for information and necessary action.
12. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
13. The Treasury Officer, Nongpoh/Nongstoin/Mairang/Dadenggre/Mawkyrwat for information and necessary action.
- ✓ 14. The System Analyst, High Court of Meghalaya to upload the same in the official website of the High Court.
15. Office file.

  
**REGISTRAR GENERAL**